

E. IN ADDITION TO ABOVE, THERE ARE SOME COLONIES/POCKETS WHERE SEWERAGE SYSTEM HAS BEEN PROVIDED BY THE D.D.A. AND IS BEING MAINTAINED BY THEM.

F. SEWAGE TREATMENT PLANTS

10 MCD Sewage Treatment Plant in Shahdra is functional work is in progress for construction of 25 MCD sewerage treatment plant at kondly along with allied pumping stations.

Land Grabbing in Trans-Yamuna Area

121. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of complaints received during last six months regarding land-grabbing in Trans-Yamuna area of Delhi; and

(b) the action being taken by the Government for checking such incidents of land-grabbing?

THE MINISTER OF STATE IN THE MINISTRY URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) D.D.A. has reported that 111 complaints were received in the last six months.

(b) Delhi Administration has directed public agencies to maintain strict vigil and to take preventive action in this regard. Control Rooms have also been set up by the Delhi Development Authority, Municipal Corporation of Delhi, New Delhi Municipal Committee and the Deputy Commissioner, Delhi to facilitate prompt reporting of encroachments by public.

During the last six months 25 demolition programme were carried out by the DDA in the Trans Yamuna area.

Non Allotment of DDA Flats

122. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of flats constructed by the Delhi Development Authority in Delhi which have not been allotted for more than 5 years;

(b) the reasons therefor;

(c) whether the Government have fixed any responsibility for the same;

(d) if so, the details thereof; and

(e) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (e). Information is being collected and will be laid on the Table of the House.

Unauthorised Colonies in Trans-Yamuna Area

123. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of unauthorised colonies in the Trans-Yamuna area in Delhi;

(b) whether basic amenities like water, electricity, roads etc. have not been provided in these colonies;

(c) if so, the reasons therefor; and

(d) the action being taken by the Government to provide such basic amenities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No survey

of the unauthorised colonies has been conducted since the cut off date of June, 1977.

(b) to (d). Pending a decision on regularisation, Delhi Administration has decided to extend the facilities of supply of electricity and potable water to all those unauthorised colonies which has come into existence prior to 1.1.1981, on payment of development charges by the beneficiaries. No decision has yet been taken to provide other civic amenities to the unauthorised colonies after June, 1977.

Water Supply Schemes in U.P. with World Bank Assistance

124. SHRI HARIKEWAL PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are implementing any water supply projects or schemes with the assistance of World Bank or some other international organisation in Deoria and Ballia districts of Uttar Pradesh;

(b) if so, the details thereof;

(c) the expenditure involved and the year by which these are proposed to be completed;

(d) whether there has been any delay in the implementation of these projects; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) No, Sir.

(b) to (e). Do not arise.

Tube-Wells in U.P. with World Bank Assistance

125. SHRI HARIKEWAL PRASAD: SHRI ARJUN SINGH YADAV:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of tube-wells installed with world Bank assistance in Uttar Pradesh, during the last two years;

(b) the number of tube-wells out of these which are working and the number of those which are not working;

(c) the time by which these non-operative tube-wells are likely to become operative; and

(d) the number of tube-wells likely to be installed with World Bank assistance in these districts during 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Assistance to Fruit and Vegetable Industries of Deoria and Ballia

126. SHRI HARIKEWAL PRASAD: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government are providing any assistance to the fruit and vegetable industries in Deoria and Ballia districts of Uttar Pradesh;

(b) if so, the details of the assistance provided during each of the last three years; and

(c) whether schemes related with these industries in Deoria and Ballia districts are pending with the Government for approval and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b). A proposal was received from the U.P. Government for setting up of quality control laboratories at 23 places within the